

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

I.A. No. 254829/2025-FOR GRANT OF BAIL

Date : 12-12-2025 This appln. was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Pankaj Singh, Adv. (Mentioned by)
For M/S. Vidhi International, AOR

For Respondent(s) : Mr. Ankit Goel, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Kanu Agrawal , AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 254829/2025

As prayed, let this application not be deleted
from the notified date, i.e. 06.01.2026.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(MANOJ KUMAR)
COURT MASTER